Annexure-2

Name of the corporate debtor: Holy Heights Infrastructures Private Limited; Date of commencement of CIRP: 22.02.2023 (Mr. Manoj Kumar appointed as IRP vide Order dated 31.03.2022 in place of erstwhile IRP); List of creditors as on: 23.06.2023

List of Unsecured Financial Creditors belonging to any class of creditors $\,$ (Amount in $\overline{\epsilon}$)

Sr. No	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of any	Amount of		
			Date of receipt	Amount claimed	Amount of claim admitted	Noture of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	mutual dues, that may be set- off	claim not admitted	Amount of claim under verificati on	Remarks, if any
1	Mrs. Talat Khan	,	16.05.2023	1,17,00,000.00	•	Unsecured	-	-	No	-	-	-	-	1,17,00,000.00	
2	Mr Rajiv Prakash Dubey	•	23.05.2023	36,37,729.41		Unsecured	-	-	No	-	-	-	-	36,37,729.41	
	Total			1,53,37,729.41										1,53,37,729.41	